

## Dak Register For Month Starting on 01/05/2022

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

<b>Diar y No.</b>	<b>Date of Recei pt</b>	<b>No./Name of Document Received</b>	<b>Source</b>	<b>Particulars of documents</b>	<b>Section to which sent</b>	<b>Name</b>	<b>Act ion Take n</b>	<b>Li nk Fi le</b>
1/2022	19/05/2022	F.NO. CESTAT/AHD/PER/65/2018/194 DATED 19/5/2022	RAMESH NAIR, M(J)	Permission to avail 03 days earned leave-reg		AR(A dmn)		
2/2022	19/05/2022	NIL DATED 19/5/2022	P.V.SUBBARAO, MEMBER(T)	Permission for leave		AR(A dmn)		
3/2022	19/05/2022	NIL DATED 18/5/2022	P.V.SUBBARAO, MEMBER(T)	Leave application		AR(A dmn)		
4/2022	19/05/2022	NIL DATED 18/5/2022	P.V.SUBBARAO, MEMBER(T)	Leave application		AR(A dmn)		
5/2022	19/05/2022	NIL DATED 18/5/2022	P.V.SUBBARAO, MEMBER(T)	Permission for leave		AR(A dmn)		
6/2022	20/05/2022	NIL DTD 22/03/2022						
1394/2022	02/05/2022	NIL DTD 02/05/2022	CHANDER KANTA, SPS	Re-imbursment of children education allowance		AR(A dmn)		
1395/2022	02/05/2022	F. NO. A. 50050/3/2014-AD.1C(CESTAT) DATED 27.04.2022	S. BHOWMIK, US TO THE GOI	Renewal of lease agreement for CESTAT, Hyderabad w.e.f. 03.11.2020 to		AR(A dmin)		

				02.11.2023				
1396/2022	04/05/2022	F.NO. PF/USV/CESTAT/MUM/313 DTD 29/04/2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Relieving Order		AR(A dmn)		
1397/2022	04/05/2022	NIL DTD 02/05/2022	DIKSHA SINGH, STENO-I	Joining Report		AR(A dmn)		
1398/2022	04/05/2022	NIL DTD 28/04/2022	R.K. JAIN	Appeal against OIA no 28/2021-22 dt 06.01.2022 in the case of M/s Nabard Consultancy service Pvt Ltd.	DR(J)			
1399/2022	04/05/2022	NIL DTD 29.04.2022	DR, CESYAT, HYDERAB AD	Weekly return of E-hearing	DR(J)			
1400/2022	04/05/2022	NIL DTD 25/04/2022	CJ MATHEW MEMBER (TECHNICAL)	Earned leave	DR(J)			
1401/2022	04/05/2022	NIL DTD 9/4/2022	DEVESH TRIPATHI, ADVOCATE	Requesting for the listing of matters which are pending for adjudication before this Hon. Tribunal	DR(J)			
1402/2022	04/05/2022	F.NO. 21/CESTAT/HYD/M-STAT/15 DTD 02/05/2022	DR, CESYAT, HYDERAB AD	Monthly Statement FOR April 2022	DR(J)			
1403/2022	04/05/2022	NIL DTD 15/04/2022	DR. NARENDRA KALER, ADVOCATE	In the matter of appeal under Sec. 86 of the Finance Act	DR(J)			

1404/2022	04/05/2022	NIL	TAXMANN	Corporate professionals today Book	Library			
1405/2022	04/05/2022	F.NO.CESTAT/MUM/SPS/VKS/2021 DTD 26/04/2022	V.K. SINHA, SPS	Forwarding of notes duly signed and approved by the Hon. President	PA to Registrar			
1406/2022	04/05/2022	NIL DTD 28/04/2022	PARMOD KUMAR, STENO. GR. I	Permission for deletion modification of uploaded order	PA to Registrar			
1407/2022	04/05/2022	NIL	SULEKHA BEEVI C.S, M(J)	Monthly disposal statement of the month of April 2022	PA			
1408/2022	04/05/2022	NIL	P.DINESHA, M(J)	Monthly Disposal Statement of Appeal of April 2022	PA			
1409/2022	04/05/2022	NIL DTD 25/04/2022	S.BHOWMI CK, UNDER SECRETARY TO GOI	Permission to avail LIC-reg		AR(A dmn)		
1410/2022	04/05/2022	CESTAT/AHD/PER/67/2018/165 DTD 29/04/2022	SANTOSH KUMAR TIWARI, DR	Forwarding of service of Ms Diksha Singh, Steno Gr, I, CESTAT Ahmedabad now posted at CESTAT Delhi		AR(A dmn)		
1411/2022	05/05/2022	NIL DTD 02/05/2022	DOROTHY JOSEPH, STENO GRADE I	Leave application		AR(A dmn)		
1412/2022	05/05/2022	NIL DTD 29/04/2022	V.P.PANDE Y, DR, CESTAT, BANGALO	Withdrawal of application for availment for all India LTC		AR(A dmn)		

			RE	on 17&18.05.2022 -reg				
1413/ 2022	05/05 /2022	NIL DTD 04/05/2022	SUNDER SINGH, MTS	Submission of update address		AR(A dmn)		
1414/ 2022	05/05 /2022	NIL DTD 28/04/2022	V.P.PANDE Y, DR, CESTAT, BANGALO RE	Permission for availing of all india LTC for the block year 2018- 21(Extended up to Dec-2022)		AR(A dmn)		
1415/ 2022	05/05 /2022	F.NO.A.26/01/2009- AD.1C(CESTAT) DTD 25/04/2022	S.BHOWMI CK, UNDER SECRETAR Y TO GOI	Vigilance clearance Certificate in respect of Sh. Ashok Jindal, Member(J)		AR(A dmn)		
1416/ 2022	05/05 /2022	NIL DTD 04/05/2022	HARSHITA PANDEY, AR	Joining Report	Admini stration Section			
1417/ 2022	05/05 /2022	NIL DTD 04/05/2022	T.VISWA PRAKASH, DR, CESTAT, HYDERAB AD	Regarding constitution of the bench, no any letter or mail received in CESTAT Hyderabad	DR(J)			
1418/ 2022	05/05 /2022	F.NO.44/ESTT./DR/CEST AT/KOL/16 DTD 04/05/2022	T.K.SARKA R, DR	letter filed by Niveet Seth, Advocate	DR(J)			
1419/ 2022	05/05 /2022	NIL DTD 2/05/2022	ASSISTANT /DEPUTY REGISTRA R, CESTAT, MUMBAI	Submission of monthly statement for the month of April 2022	DR(J)			
1420/ 2022	05/05 /2022	NIL	VIJAY SAI CRANES	Order in Appeal No.- 229(CRM)ST/J DR/2019 Dtd 11.03/2019	DR(J)			
1421/ 2022	05/05 /2022	NIL	REKHA	Monthly	PA			

2022	/2022		SHEKHAWAT, PA TO REGISTRAR	Disposal Statement of Appeal of April 2022				
1422/2022	05/05/2022	NIL	P.K.CHOUDHARY, MEMBER(J)	Monthly Disposal Statement of Appeal of April 2022	PA			
1423/2022	05/05/2022	F.NO. 27/11/2005-AD.1C(CESTAT)	S. BHOWMIK, US TO THE GOI	Outsourrcing of various posts in CESTAT for the FY 2022-23		AR(A dmin)		
1424/2022	05/05/2022	NIL	C.J. MATTHEWS	Monthly Disposal Statement of Appeal of April 2022	PA			
1425/2022	05/05/2022	168	KANHAIYALAL, SPS	Disposal Statement for the month of April 2022	PA			
1426/2022	05/05/2022	NIL DATED 04.05.2022	DR, CESTAT, MUMBAI	Filling of vacant posts at CESTAT, Mumbai		AR(A dmn)		
1427/2022	05/05/2022	NIL DATED 04.05.2022	S.K.PATI, M(J)	Monthly Disposal Statement	PA			
1428/2022	05/05/2022	169 DATED 04.05.2022	NEHA SINGH, PA, CESTAT, AHMEDABAD	Monthly Disposal Statement of Appeal of April 2022	PA			
1429/2022	05/05/2022	NIL	DR, CESTAT, CHENNAI	Pendency Statement for the month of April 2022	DR(J)			
1430/2022	05/05/2022	NIL DATED 04.05.2022	AR, CESTAT CHENNAI	Monthly Report of List of E-hearing cases	DR(J)			
1431/	05/05	06 DATED 04.05.2022	DR,	Pendency	DR(J)			

2022	/2022		CESTAT, KOLKATA	Statement for the month of April 2022				
1432/ 2022	05/05 /2022	NIL DATED 04.05.2022	DR, CESTAT, CHANDIGA RH	Pendency Statement for the month of April 2022	DR(J)			
1433/ 2022	05/05 /2022	6/6/2021-OIDB DATED 25.04.2022	SANJAY KASHYAP, MANAGE (P&A), OIDB	Filling up of the post of Financial Adviser & Chief Accounts Officer		AR(A dmn)		
1434/ 2022	05/05 /2022	NIL DATED 28.04.2022	S.K. PATI, MEMBER (J)	Leave application		AR(A dmn)		
1435/ 2022	05/05 /2022	NIL DATED 26.04.2022	P. DINESHA, M(J)	Leave application		AR(A dmn)		
1436/ 2022	05/05 /2022	NIL DATED 29.04.2022	UMA SHANKAR VERMA, DR	Certificate of relinquishment of charge		AR(A dmn)		
1437/ 2022	05/05 /2022	161 DATED 29.04.2022	RAJU, M(T), CESTAT, AHMEDAB AD	Leave application		AR(A dmn)		
1438/ 2022	06/05 /2022	CESTAT/AHD/PER/18/20 22/167 DTD 02/05/2022	SANTOSH KUMAR TIWARI, AR	Forwarding of Joining report of Sh Uma Shankar Verma, DR		AR(A dmn)		
1439/ 2022	06/05 /2022	CESTAT/AHD/PER/67/20 18/164 DTD 29/04/2022	SANTOSH KUMAR TIWARI, DR	Relieving Order		AR(A dmn)		
1440/ 2022	06/05 /2022	NIL DTD 04/05/2022	CESTAT, CHANDIGA RH	Rent bill invoice from Sanjiv Kumar Jain and Amita Jain		AR(A dmn)		
1441/ 2022	06/05 /2022	NIL DTD 04/05/2022	CESTAT, CHANDIGA	Purchase stationary items		AR(A dmn)		

			RH					
1442/2022	06/05/2022	NIL DTD 04/05/2022	CESTAT, CHANDIGARH	Medical Reimbursement claim		AR(A dmn)		
1443/2022	06/05/2022	F.NO.11022/1/2013-AD(HINDI-4) DTD 22/04/2022	PRITI SELANI	For Transacting the official work of the union in Hindi		AR(A dmn)		
1444/2022	06/05/2022	F.NO. 12017/1/2022 HINDI IV DOR DTD 21.04.2022	PRITI SELANI	Circular		AR(A dmn)		
1445/2022	06/05/2022	NIL DTD 5/5/2022	V.M.PILLAI , COURT MASTER	Monthly statement of physical hearing for the month of April 2022	DR(J)			
1446/2022	06/05/2022	NIL DTD 5.5.2022	DEPUTY REGISTRAR	Monthly statement of physical hearing for the month of April 2022	DR(J)			
1447/2022	06/05/2022	NIL DTD 5.5.2022	SINGLE MEMBER APPEAL BRANCH	Monthly statement of physical hearing for the month of April 2022	DR(J)			
1448/2022	06/05/2022	NIL DTD 5.5.2022	MUKESH GUPTA, DR	Report of the matters taken up for E-hearing during month of April 2022	DR(J)			
1449/2022	06/05/2022	F.NO. CESTAT-AHD/INWARD/143 DTD 04/05/2022	DR, CESTAT, AHMEDABAD	Statement pendency, institution and disposal appeals and stay applications	DR(J)			
1450/	06/05	F.NO.17(1)/MS/CESTAT/	MANAS	Monthly	DR(J)			

2022	/2022	ALD/2018-19 DTD 01/05/2022	KUMAR SINHA, AR	statement for the month of April 2022				
1451/ 2022	06/05 /2022	C.NO.:IV(16)/REVIEW/G ST/DELHI- SOUTH/CESTAT/KEI/10 6/2022-23 /1629 DTD 29/04/2022	KUMAR STAYAM	Supply of certified copy of CESTAT Final Order No. 50359- 50360/2022/dat ed 22.4.22	DR(J)			
1452/ 2022	06/05 /2022	F.NO.CESTAT-AHD/E- HEARING/2020 DTD 05/05/2022	DR TECHNICA L OFFICER, CESTAT- AHMEDAB AD	Report for E Hearing appeal and applications for the period 01.04.2022 to 29.04.2022	DR(J)			
1453/ 2022	06/05 /2022	F.NO.CESTAT-AHD/E- HEARING/2020 DTD 05.05.2022	DR, CESTAT, AHMEDAB AD	Report for physical hearing appeals for the period w.e.f. 01/04/2022 to 29/04/2022	DR(J)			
1454/ 2022	06/05 /2022	F.NO. 21/CESTAT/HYD/M.STA T/15/121 DTD 02/05/2022	DR, CESYAT, HYDERAB AD	Monthly statement of physical hearing for the month of April 2022	DR(J)			
1455/ 2022	06/05 /2022	F.NO.21/CESTAT/HYD/ M-STAT/15/122 DTD 2/5/2022	DR, CESYAT, HYDERAB AD	Monthly Statement FOR April 2022	DR(J)			
1456/ 2022	06/05 /2022	NIL DTD 5.5.2022	DY. REGISTRA R (SINGLE MEMBER APPEAL BRANCH)	Physical hearing Cause list	PA			
1457/ 2022	06/05 /2022	NIL DTD 5.5.2022	P.K.CHOUD HARY, MEMBER(J)	Permission for Pronouncement	PA to Registr ar			

1458/2022	06/05/2022	NIL	SANJIV SRIVASTAVA, MEMBER(T)	Monthly Disposal Statement of Appeal of April 2022	PA			
1459/2022	06/05/2022	F.NO.16(1)/ACCO&GH/CESTAT/ALLD/2015-PART-II DTD 05/05/2022	CESTAT, ALLAHABAD	Sanction of Rs. 12,76,560/-		AR(A dmn)		
1460/2022	06/05/2022	NIL DTD 2/05/2022	SANJIV SRIVASTAVA, MEMBER(T)	Joining Report		AR(A dmn)		
1461/2022	06/05/2022	NIL DTD 4/5/2022	CESTAT, CHANDIGARH	Purchase house keeping items		AR(A dmn)		
1462/2022	06/05/2022	NIL DTD 6/5/2022	CESTAT, CHANDIGARH	Sanction of Rs. 12,42,508		AR(A dmn)		
1463/2022	06/05/2022	CESTAT/AHD/PER/18/2022/167 DTD 02/05/2022	SANTOSH KUMAR TIWARI, DR	Forwarding of Joining report of Sh Uma Shankar Verma, DR		AR(A dmn)		
1464/2022	06/05/2022	F.NO.A-20(1)/PERS.FILE/NV-MTS/CESTAT/CHE/2018 DTD 04/05/2022	MOHINDER SINGH,DR	Forwarding of request for issue of clear certificate in r/o. Ms. Nimisha Vijayan		AR(A dmn)		
1465/2022	06/05/2022	F.NO.01/CESTAT/BANG/KR DTD 04/05/2022	DR, CESTAT, BANGALORE	Forwarding of application for applying for private visit abroad		AR(A dmn)		
1466/2022	06/05/2022	NIL DTD 29/04/2022	V.P.PANDEY, DR, CESTAT, BANGALORE	Withdrawal of application for availment for all India LTC on 17&18.05.2022-reg		AR(A dmn)		

1467/2022	06/05/2022	NIL DTD 6.5.2022	PUSHKAR SINGH, MTS	Station leave permission		AR(A dmn)		
1468/2022	06/05/2022	NIL DTD 4/5/2022	POONAM GUPTA, STENO	Apologize for certain error while uploading some orders		AR(A dmn)		
1469/2022	06/05/2022	NIL DTD 5.5.2022	RAVI DUTT SHARMA, ACCOUNT ANT	Revised pay fixation in term of PAO observation		AR(A dmn)		
1470/2022	06/05/2022	F.NO.D-6(1)/DISPOSAL STATEMENT/BENCH/2017 DTD 05/05/2022	MOHINDER SINGH,DR	Statement of physical Hearing of appeal for the month of April 2022	DR(J)			
1471/2022	06/05/2022	F.NO.6/17/WEEKLY-STATEMENT/CESTAT/CHD-2020-II DTD 6/5/2022	DR, CESTAT, CHANDIGARH	Weekly statement of the matters for E-hearing	DR(J)			
1472/2022	06/05/2022	F.NO.01/CESTAT/BANG/RR DTD 4/5/2022.	DR, CESTAT, BANGALORE	Monthly Report of List of E-hearing for April 2022	DR(J)			
1473/2022	06/05/2022	F.NO.CESTAT-AHD/E-HEARING/2020/145 DTD 05/05/2022	DR, CESTAT AHMEDABAD	Report for physical hearing appeal	DR(J)			
1474/2022	06/05/2022	NIL DTD 5/5/2022	SPS TO HON PRESIDENT , CESTAT	Sanction of Rs. 2,500 for meeting out the expenses towards hospitality in the O/o Hon. President for the month of May, 2022	Account Section			
1475/2022	09/05/2022	NIL DTD 9/5/2022	DOROTHY JOSEPH, STENO	Joining Report		AR(A dmn)		

			GRADE I					
1476/2022	09/05/2022	F.NO.01/CESTAT/BANG./ELECT.	CESTAT, BANGALORE	Sanction of Rs. 24,929		AR(A dmn)		
1477/2022	09/05/2022	F.NO.01/CESTAT/BANG/OE	CESTAT, BANGALORE	Sanction of Rs. 1,00,000/-		AR(A dmn)		
1478/2022	09/05/2022	F.NO.10/4/2020-P&P-II(VOL.II)	M. MRINAL, UNDER SECRETARY TO GOI	Final Confirmation of vacancies of Stenographer Gr. C & D Examination, 2020		AR(A dmn)		
1479/2022	09/05/2022	NIL DTD 8/4/2022	RAVI PRAKASH, CGSC	Original physical certified copy of the impugned CAT order		AR(A dmn)		
1480/2022	10/05/2022	F. NO. 29/CESTAT/BANG/TELE DATED 09.05.2022	DR, CESTAT, BANGALORE	Telephone Bill received from BSNL Bangalore for Rs. 6,101/- for the period 1st to 30th April 2022		AR(A dmin)		
1481/2022	10/05/2022	FILE NO. 13(1)/T&I/CESTAT/ALLAHABAD/2015-PART-II DATED 09.05.2022	AR, CESTAT, ALLAHABAD	Telephone bill of Rs. 9,412/- received from BSNL for April 2022		AR(A dmin)		
1482/2022	10/05/2022	F. NO. 25(1)/FM/CESTAT/ALLD/2015 DATED 09.05.2022	AR, CESTAT, ALLAHABAD	Financial saction of Rs. 8,373/- towards SPA booking charges under BNPL Scheme for April 2022		AR(A dmin)		
1483/2022	10/05/2022	F. NO. 39(1)/OUTSCOURSE/MTS/CESTAT/2016 DATED	AR, CESTAT, ALLAHABAD	Financial Saction for Rs. 32,951/- to		AR(A dmin)		

		09.05.2022	AD	Triveni Enterprises for payment towards the outsourcing of two MTS				
1484/2022	10/05/2022	F. NO. A-50050/12/2021-CESTAT-DOR DATED 29.04.2022	S. BHOWMIK, US TO THE GOI	Office Order regarding abolition of three posts of staff car driver and one post of three wheeler driver in CESTAT		AR(A dmin)		
1485/2022	10/05/2022	CESTAT/MUM/ADMN/OFFICE STRENGTH/2021/324 DATED 04.05.2022	DR, CESTAT, MUMBAI	Filling of post at CESTAT, Mumbai		AR(A dmin)		
1486/2022	10/05/2022	CESTAT/AHD/PER/18/2022/167 DATED 02.05.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	Forwarding of joining report Sh. Uma Shankar Verma, Deputy Registrar		AR(A dmin)		
1487/2022	10/05/2022	NIL DATED 10.05.2022	SUKHBIR SINGH, MTS	Leave application with SLP		AR(A dmin)		
1488/2022	10/05/2022	CESTAT/AHD/PER/65/2018/180 DATED 06.05.2022	RAMESH NAIR, M(J), CESTAT, AHMEDABAD	Prior permission for leaving station for going abroad to UAE for the period from 25.05.2022 to 30.05.2022		AR(A dmin)		
1489/2022	10/05/2022	FILE NO. BN1064136137722 DATED 19.04.2022	REGIONAL PASSPORT OFFICE, BENGALURU	Submission of passport application by the Govt employee Sh. Kishore		AR(A dmin)		

				Chambadan Kandiyil, Court Master				
1490/ 2022	10/05 /2022	NIL DATED 09.05.2022	LALIT PRASAD PANT, SPS	Medical Reimbursement Claim		AR(A dmin)		
1491/ 2022	10/05 /2022	NIL DATED 09.05.2022	LALIT PRASAD PANT, SPS	Medical Reimbursement Claim		AR(A dmin)		
1492/ 2022	10/05 /2022	NIL DATED 09.05.2022	LALIT PRASAD PANT, SPS	Medical Reimbursement Claim		AR(A dmin)		
1493/ 2022	10/05 /2022	NIL DATED 09.05.2022	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Forwarding of application by Sh. Balasubramani S. regarding transfer to Bangalore		AR(A dmin)		
1494/ 2022	10/05 /2022	NIL DATED 07.05.2022	GAUTAM NARAYAN/ ASMITA	WP (C) No. 10023/2019: Niveet Seth vs. Union of India & Ors. I Vakalatnama and Papers		AR(A dmin)		
1495/ 2022	10/05 /2022	NIL DATED 04.05.2022	C. J. MATHEW, M(T), CESTAT, MUMBAI	Leave application		AR(A dmin)		
1496/ 2022	10/05 /2022	F. NO. D- 22(1)/OUTSOURCING CESTAT/CHE/2021 DATED 09.05.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Outsourcing of posts in CESTAT Chennai		AR(A dmin)		
1497/ 2022	10/05 /2022	F. NO. CESTAT/MUM/JE/2008 DATED 02.05.2022	DR, CESTAT, MUMBAI	Forwarding of Amended Plaint and order dated 31.03.2022 regd.		AR(A dmin)		
1498/ 2022	10/05 /2022	F. NO. CESTAT/MUM/SKP/CA	DR, CESTAT,	Filing of Sur- joinder in the		AR(A dmin)		

		T/2019 DATED 29.04.2022	MUMBAI	CAT case 724/2019 regd.				
1499/ 2022	10/05 /2022	F. NO. A- 32(2)/MACP/CESTAT/C HE./2009 DATED 05.05.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Implementation of MACP scheme in CESTAT		AR(A dmin)		
1500/ 2022	10/05 /2022	NIL DATED 02.05.2022	DR, CESTAT, MUMBAI	Submission of monthly statement for the month of April 2022	DR(J)			
1501/ 2022	10/05 /2022	F. NO. D-6(1)/DISPOSAL STATEMENT/BENCH/20 17 DATED 05.05.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Statement of physical hearing of appeals for April 2022	DR(J)			
1502/ 2022	10/05 /2022	F. NO. D-6(1)/E- HEARING/CESTAT/CHE /2020 DATED 04.05.2022	ASSISTANT REGISTRA R, CESTAT, CHENNAI	Monthly report of list of e- hearing cases	DR(J)			
1503/ 2022	10/05 /2022	NIL DATED 07.05.2022	MR. S. K. GOGRA, FCA (COUNSEL FOR THE APPELLAN T), JAIPUR	M/s. Manish Foods (ST/51183/202 2; Diary No. 50336/2022)	DR(J)			
1504/ 2022	10/05 /2022	F. NO. 07/STAT/CESTAT/KOL/ 09/41 DATED 02.05.2022	DR, CESTAT, KOLKATA	Report for E- hearing & Physical Hearing: April 2022	DR(J)			
1505/ 2022	10/05 /2022	NIL DATED 05.05.2022	GAURAV MAURYA, ADVOCAT E	Re-request to provide certified copy of Final Order No. 50463/2020 dated 26.02.2020	DR(J)			
1506/ 2022	10/05 /2022	D. NO. 5831/2022/SEC- XVII-A DATED 19.04.2022	ASSISTANT REGISTRA R,	Miscellaneous Application No. 582 of	DR(J)			

			SUPREME COURT OF INDIA	2022				
1507/2022	10/05/2022	NIL DATED 09.05.2022	DR, CESTAT, CHANDIGARH	Pendancy Statement for April 2022	DR(J)			
1508/2022	10/05/2022	F. NO. 08/01/PHY-HEARING/CESTAT/CHD-2022 DATED 04.05.2022	DR, CESTAT, CHANDIGARH	Monthly Statement of physical hearing of appeals: April 2022	DR(J)			
1509/2022	10/05/2022	F. NO. 06/19/MONTHLY-STATEMENT/CESTAT/CHD-2020-2021 DATED 04.05.2022	DR, CESTAT, CHANDIGARH	Report of e-hearing applications : April 2022	DR(J)			
1510/2022	10/05/2022	NIL	DR, CESTAT, CHANDIGARH	Statement showing break up of pending appeals for the month of April 2022	DR(J)			
1511/2022	10/05/2022	C. NO. REM/C(A)/115/2022-REV/216 DATED 06.05.2022	CHANDRA PRAKASH GOYAL, PR. COMMISSIONER, CGST & CE, JAIPUR	Filing of appeal in the case of M/s. Forte Foliage Pvt. Ltd.	DR(J)			
1512/2022	10/05/2022	CESTAT/AHD/ADMN/TOUR/08/2013/181 DATED 09.05.2022	DR, CESTAT, AHMEDABAD	Forwarding of application for TA on tour advance of Rs. 25,000/- in r/o Mr. Raju, Member (Technical), CESTAT, Ahmedabad	Account Section			
1513/2022	10/05/2022	NIL DATED 09.05.2022	AR, CESTAT, ALLAHABAD	Note regarding issuing roster i.r.o M/s. Flora Products &	PA to Registrar			

				others				
1514/ 2022	10/05 /2022	NIL DATED 05.05.2022	P. K. CHOUHARY, M(J), CESTAT, KOLKATA	Permission to list the order for pronouncement	PA to Registr ar			
1515/ 2022	10/05 /2022	NIL DATED 09.05.2022	AR, CESTAT, ALLAHAB AD	Note regarding issuing roster i.r.o M/s. Mahesh and Co Pte Ltd.	PA to Registr ar			
1516/ 2022	10/05 /2022	NIL DATED 06.05.2022	PALAK	Correction order uploaded	PA to Registr ar			
1517/ 2022	10/05 /2022	NIL DATED 04.05.2022	POONAM GUPTA, STENO	Apology letter regarding uploading the reserved order in the case of Raychem RPG Ltd.	PA to Registr ar			
1518/ 2022	10/05 /2022	NIL	P. ANJANI KUMAR, MEMBER (TECHNICA L), CESTAT, MUMBAI	Disposal Statement of Appeals for the month of April 2022	PA			
1519/ 2022	10/05 /2022	NIL DATED 04.05.2022	P. K. CHOUHARY, M(J), CESTAT, KOLKATA	Disposal Statment of Appeals for April 2022	PA			
1520/ 2022	10/05 /2022	NIL DATED 04.05.2022	C. J. MATHEW, M(T), CESTAT, MUMBAI	Monthly Disposal Statment of Appeals for April 2022	PA			
1521/ 2022	10/05 /2022	NIL DATED 04.05.2022	SANJIV SRIVASTA VA, M(T), CESTAT, MUMBAI	Monthly Disposal Statment of Appeals for April 2022	PA			
1522/ 2022	10/05 /2022	CESTAT/AHM/MT/2022/	RAJU,	Monthly	PA			

2022	/2022	169 DATED 04.05.2022	MEMBER (T), CESTAT, AHMEDAB AD	Disposal Statment of Appeals for April 2022				
1523/2022	10/05/2022	CESTAT/AHM/M(J)/DIS POSAL 2022/168 DATED 04.05.2022	RAMESH NAIR, M(J), CESTAT, AHMEDAB AD	Monthly Disposal Statment of Appeals for April 2022	PA			
1524/2022	10/05/2022	NIL DATED 04.05.2022	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Monthly Disposal Statment of Appeals for April 2022	PA			
1525/2022	10/05/2022	NIL	P. V. SUBBA RAO, MEMBER (T), CESTAT, HYDERAB AD	Monthly Disposal Statment of Appeals for April 2022	PA			
1526/2022	10/05/2022	NIL	AJAY SHARMA, M(J), CESTAT, MUMBAI	Monthly Disposal Statment of Appeals for April 2022	PA			
1527/2022	10/05/2022	NIL	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Monthly Disposal Statment of Appeals for April 2022	PA			
1528/2022	10/05/2022	NIL	DR. RACHNA GUPTA, M(J), CESTAT, NEW DELHI	Monthly Disposal Statment of Appeals for April 2022	PA			
1529/2022	10/05/2022	NIL	ANIL CHOUDHARY, M(J), CESTAT,	Monthly Disposal Statment of Appeals for	PA			

			DELHI	April 2022				
1530/ 2022	10/05 /2022	NIL	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Cause List for Physical hearing of defect cases	PA			
1531/ 2022	10/05 /2022	NIL	DEPUTY REGISTRA R, SINGLE MEMBER APPEAL BRANCH	Supplementary E-hearing causelist.	PA			
1532/ 2022	10/05 /2022	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017- PART-III	M.K.SINHA, AR	Sanction of Rs. 1430/-		AR(A dmn)		
1533/ 2022	10/05 /2022	NIL DATED 10/5/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs.47329/-		AR(A dmn)		
1534/ 2022	10/05 /2022	NIL DATED 10/5/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 2185/-		AR(A dmn)		
1535/ 2022	10/05 /2022	NIL DATED 10/5/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 3964/-		AR(A dmn)		
1536/ 2022	10/05 /2022	NIL DATED 10/05/2022	ARCHANA, STENO-II	Joining Report		AR(A dmn)		
1537/ 2022	10/05 /2022	NIL DATED 10/05/2022	REKHA SHEKHAW AT, STENO- I	Intimation of applying for post of Personal Assistant in Bureau of Indian Standards		AR(A dmn)		
1538/ 2022	10/05 /2022	NIL DATED 10/05/2022	SANJAI, CARE TAKER	Leave application		AR(A dmn)		
1539/ 2022	10/05 /2022	NIL DATED 10/05/2022	SANJAI, CARE	Leave application		AR(A dmn)		

			TAKER					
1540/2022	10/05/2022	NIL DATED 10/05/2022	SANJAI, CARE TAKER	Leave application		AR(A dmn)		
1541/2022	10/05/2022	F.NO.01/CESTAT/BANG/RR	DR, CESTAT, BANGALO RE	Monthly Report of physical hearing for April 2022	DR(J)			
1542/2022	10/05/2022	NIL	ASHUTOSH KANT YADAV, COURT MASTER	Monthly return in respect of physical hearing for the month of April 2022	DR(J)			
1543/2022	10/05/2022	NIL DATED 05/05/2022	TIWARI RATNESH, KUMAR RAMESH, COURT MASTER	Monthly return in respect of physical hearing for the month of April 2022	DR(J)			
1544/2022	10/05/2022	NIL DATED 05/05/2022	ANKUR DAHIYA, COURT MASTER	Monthly return in respect of physical hearing for the month of April 2022	DR(J)			
1545/2022	10/05/2022	F.NO.07/STAT/CESTAT/ KOL/09 DATED 10/05/2022	DR, CESTAT, KOLKATA	Report for physical hearing appeal April 2022	DR(J)			
1546/2022	10/05/2022	NIL DATED 09/05/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for Pronouncement	PA to Registr ar			
1547/2022	11/05/2022	F.NO. 01/CESTAT/BANG/PKK DATED 11/05/2022	DR, CESTAT, BANGALO RE	Departmental Test 2021-reg		AR(A dmn)		
1548/2022	11/05/2022	F.NO. 01/CESTAT/BANG/OPM DATED 11/05/2022	DR, CESTAT, BANGALO	Sanction of Rs. 540/-		AR(A dmn)		

			RE					
1549/2022	11/05/2022	F.NO.01/CESTAT/BANG/KR DATED 11/05/2022	DR, CESTAT, BANGALORE	Sanction of Rs. 2,296/-		AR(A dmn)		
1550/2022	11/05/2022	F.NO.33/CESTAT/BANG /OSP DATED 11/05/2022	DR, CESTAT, BANGALORE	Sanction of Rs. 19,897/-		AR(A dmn)		
1551/2022	11/05/2022	F.NO.33/CESTAT/BANG /OSP DATED 11/05/2022	DR, CESTAT, BANGALORE	Sanction of Rs. 36,675/-		AR(A dmn)		
1552/2022	11/05/2022	F.NO.07/CESTAT/BANG /HIRING TAXI DATED 11/05/2022	DR, CESTAT, BANGALORE	Sanction of Rs.20,837/-		AR(A dmn)		
1553/2022	11/05/2022	F.NO.07/CESTAT/BANG /HIRING TAXI DATED 11/05/2022	DR, CESTAT, BANGALORE	Sanction of Rs.33,311/-		AR(A dmn)		
1554/2022	11/05/2022	F.NO.05/CESTAT/BANG /RENT DATED 11/05/2022	DR, CESTAT, BANGALORE	Sanction of Rs. 4,00,049/-		AR(A dmn)		
1555/2022	11/05/2022	F. NO.01/CESTAT/BANG/PKK DATED 11.05.2022	DR, CESTAT, BANGALORE	Departmental Stenography Test 2021 reg		AR(A dmin)		
1556/2022	12/05/2022	F.NO.05/CESTAT/BANG/WATER DATED 09.05.2022	DR, CESTAT, BANGALORE	Sanction of Rs. 22,012/-		AR(A dmn)		
1557/2022	12/05/2022	F.NO.01/CESTAT/BANG /BNPL DATED 10.05.2022	DR, CESTAT, BANGALORE	Sanction of Rs. 14,410/-		AR(A dmn)		
1558/2022	12/05/2022	NIL DATED 11.05.2022	DR, CESTAT, CHANDIGARH	Sanction of Rs. 6342/-		AR(A dmn)		
1559/	12/05	NIL DATED 11.05.2022	DR,	Sanction of		AR(A		

2022	/2022		CESTAT, CHANDIGARH	Rs.3850/-		dmn)		
1560/2022	12/05/2022	NIL DATED 10.05.2022	SAYESHA SURI, ADVOCATE	Request for listing of Appeals		AR(A dmn)		
1561/2022	12/05/2022	NIL DATED 12.05.2022	CESTAT, MUMBAI	Application for the post of Court Officer on Deputation basis		AR(A dmn)		
1562/2022	12/05/2022	NIL DATED 09.05.2022	MANWAR SINGH, UDC	Leave application		AR(A dmn)		
1563/2022	12/05/2022	NIL	CESTAT, NEW DELHI	APAR		AR(A dmn)		
1564/2022	12/05/2022	F.NO.CESTAT-AHD/E-HEARING/2020/144 DATED 5/5/2022	DR, CESTAT, AHMEDABAD	Report for e hearing appeal & applications for period w.e.f. 01/04/2022 to 29/04/2022	DR(J)			
1565/2022	12/05/2022	F.NO. CESTAT-AHD/INWARD/143 DATED 04/05/2022	DR, CESTAT, AHMEDABAD	Statement pendency, institution and disposal appeals and stay applications	DR(J)			
1566/2022	12/05/2022	F.NO. CESTAT-AHD/E-HEARING/2020/145 DATED 5/5/2022	DR, CESTAT, AHMEDABAD	Report for physical hearing appeal for the period of 01/04/2022 to 29/04/2022	DR(J)			
1567/2022	12/05/2022	D.NO. 1288/2018/SEC-XVII-A/SC/XIII DATED 04/05/2022	AR, SUPREME COURT OF INDIA, NEW	Civil Appeals	DR(J)			

			DELHI					
1568/2022	12/05/2022	NIL DATED 10.05.2022	DR, CESTAT, CHANDIGARH	Sanction of Rs. 12,42,508/-		AR(A dmn)		
1569/2022	12/05/2022	F.NO. 01/CESTAT/BANG/AN DATED 04.05.2022	DR, CESTAT, BANGALORE	Forwarding of Service Book for granting of MACP scheme-reg		AR(A dmn)		
1570/2022	12/05/2022	NIL DATED 09.05.2022	SULEKHA BEEVI C.S, M(J), CESTAT, CHENNAI	Request for transfer to CESTAT, Banglore-reg		AR(A dmn)		
1571/2022	12/05/2022	NIL DATED 11.05.2022	MANAS KUMAR SINHA, AR, ALLAHABAD	Sanction of Rs. 18,500/-		AR(A dmn)		
1572/2022	12/05/2022	NIL DATED 11.05.2022	MANAS KUMAR SINHA, AR, ALLAHABAD	Sanction of Rs.12,172/-		AR(A dmn)		
1573/2022	12/05/2022	F.NO. 01/CESTAT/BANG/VPP DATED 11.05.2022	DR, CESTAT, BANGALORE	Sanction of Rs. 6,813/-		AR(A dmn)		
1574/2022	12/05/2022	F.NO.01/CESTAT/BANG/MN DATED 10.05.2022	DR, CESTAT, BANGALORE	Sanction of Rs.18,105/-		AR(A dmn)		
1575/2022	12/05/2022	F.NO.01/CESTAT/BANG/KRB DATED 10.05.2022	DR, CESTAT, BANGALORE	Sanction of Rs.6,406/-		AR(A dmn)		
1576/2022	12/05/2022	NIL DATED 09.05.2022	SANJIV SRIVASTAVA, MEMBER(T)	Casual leave - reg		AR(A dmn)		
1577/	12/05	NIL 12.05.2022	ATIN	Leave		AR(A		

2022	/2022		SHARMA, MTS	application		dmn)		
1578/ 2022	12/05 /2022	NIL DATED 12.05.2022	SANJAI, CARE TAKER	Leave application on 13/5/2022		AR(A dmn)		
1579/ 2022	12/05 /2022	F.NO.01/CESTAT/BANG /AN DATED 10.05.2022	DR, CESTAT, BANGALO RE	Sanction of Rs.47,991/-	Accoun t Section			
1580/ 2022	13/05 /2022	NIL DATED 12.05.2022	SR. PS TO HON. PRESIDENT	Reimbursement of Railtel Corp. of India Ltd	Accoun t Section			
1581/ 2022	13/05 /2022	NIL DATED 12.05.2022	J.K. GOLAY, SPS	Reimbursement for telephone bills for March 2022	Accoun t Section			
1582/ 2022	13/05 /2022	NIL DATED 12.05.2022	J.K. GOLAY, SPS	Reimbursement forelectricity bill for the period 31/3/2022 to 29/4/2022	CT Section			
1583/ 2022	13/05 /2022	NIL	DR, CESTAT, NEW DELHI	Monthly statement of the matters listed for physical hearing for the month of April 2022	DR(J)			
1584/ 2022	13/05 /2022	F.NO 01/DISPOSAL STATEMENT/CESTAT/ MUM DATED 11/5/2022	DR, CESTAT, MUMBAI	Statement of physical hearing of Appeals for the month of April 2022	DR(J)			
1585/ 2022	13/05 /2022	NIL DATED 11/5/2022	MANAS KUMAR SINHA, AR, ALLAHAB AD	Weekly Report of E-hearing- reg	DR(J)			
1586/ 2022	13/05 /2022	NIL	VINEET KUMAR SINGH,	Appeal reg.	PA to Registr ar			

			ADVOCATE					
1587/2022	13/05/2022	NIL DATED 11/5/2022	DR, SINGLE MEMBER APPEAL BRANCH	E-hearing Cause List	PA to Registrar			
1588/2022	13/05/2022	F.NO. CESTAT/AHD/E-HEARING(VC)/04/2020 DATED 11/5/2022	DR, CESTAT, AHMEDABAD	Larger banch Metter	PA to Registrar			
1589/2022	13/05/2022	NIL DATED 12/5/2022	DY/ASST. REGISTRAR (CENTRAL REGISTRY)	Central registry cause list for E-hearing of defect cases	PA to Registrar			
1590/2022	13/05/2022	NIL DATED 12.05.2022	ANIL CHOUDHARY MEMBER (J)	Permission for Pronouncement	PA to Registrar			
1591/2022	13/05/2022	NIL DATED 10/5/2022	DR. ADISH C AGGARWALA, GENERAL SECRETARY, AISAA	Invitation for Felicitation	PA to Registrar			
1592/2022	13/05/2022	NIL	CESTAT, AHMEDABAD	Plan for accommodation of hon President	PA to Registrar			
1593/2022	13/05/2022	F.NO. 16(1)/ACCO7GH/CESTAT/ALLD/2015-PART-II DATED 12/5/2022	MANAS KUMAR SINHA, AR, ALLAHABAD	Sanction of Rs. 71,453/-		AR(A dmn)		
1594/2022	13/05/2022	NIL DATED 07/3/2022	S P S RAWAT, DR	Order Sheet		AR(A dmn)		
1595/2022	13/05/2022	NIL DATED 12/5/2022	S BHOWMIC K, UNDER SECRETAR	Fixation of pension of Sh. Narendra Kumar Bajpai,		AR(A dmn)		

			Y TO GOI	M(retd.), CESTAT- filling of appeal in High Court- reg.				
1596/ 2022	13/05 /2022	NIL DATED 13/5/2022	T.VISWA PRAKASH, DR, CESTAT, HYDERAB AD	Listing of appeal for early disposal-reg		AR(A dmn)		
1597/ 2022	13/05 /2022	NIL DATED 13/5/2022	RAVI PRAKASH	Reg. stamped copy		AR(A dmn)		
1598/ 2022	13/05 /2022	F.NO. CESTAT/AHMD/MJ(PER S) DATED 9/5/2022	RAMESH NAIR, M(J)	Details of investment/rece ipts/Payments Transaction of more than one lakh		AR(A dmn)		
1599/ 2022	13/05 /2022	NIL DATED 13.05.2022	TEJO SHRI, STENO GR- II	Child care leave		AR(A dmn)		
1600/ 2022	13/05 /2022	F.NO.04/CESTAT/BANG /XEROX DATED 13/5/2022	DR, CESTAT, BANGALO RE	Sanction of Rs.7,007/-		AR(A dmn)		
1601/ 2022	13/05 /2022	NIL DATED	RAKSHA SAHU, UDC	No objection Certificate-reg.		AR(A dmn)		
1602/ 2022	13/05 /2022	F.NO.3/CEGAT/MAS/99 DATED 11/5/2022	BALASUBR AMANI S, AR	Nomination of DDO/HOO-reg		AR(A dmn)		
1603/ 2022	13/05 /2022	F.NO.D- 22(1)/OUTSOURCINGCE STAT/CHE/2021 DATED 9/5/2022	MOHINDER SINGH,DR	Outsourcing of posts in CESTAT Chennai		AR(A dmn)		
1604/ 2022	13/05 /2022	NIL DATED 11/5/2022	S. BHOWMIC K, UNDER SECRETAR Y OF THE GOI	Extension of deputation period of Mrs. P Prasanna, TO, CESTAT		AR(A dmn)		
1605/ 2022	13/05 /2022	F.NO.CESTAT/AHD/LTC /08/2021/176 DATED	SANTOSH KUMAR	Payment of LTC bill of	Accoun t			

		6/5/2022	TIWARI, AR	Ramesh Nair,M(J)	Section			
1606/ 2022	13/05 /2022	F.NO.CESTAT/AHD/AD MN/TOUR/2013/181 DATED 9/5/2022	DR,CESTAT , AHMEDAB AD	Forwarding of application for TA on tour advance of Rs.25,000/- in res. of Mr. Raju,M(T)	Accoun t Section			
1607/ 2022	13/05 /2022	D.NO. 9338/2021/SEC- ELM/SC/XIII DATED 5/5/2022	AR, SUPREME COURT OF INDIA	Civil Appeal No. 1646 Of 2021	DR(J)			
1608/ 2022	13/05 /2022	NIL 13/5/2022	DR, CESTAT, HYDERAB AD	Weekly statement of the matters for E- hearing	DR(J)			
1609/ 2022	13/05 /2022	F.NO. 6/17/WEEKLY- STATEMENT/CESTAT/ CHD-2020-II	DR, CESTAT, CHANDIGA RH	Weekly statement of the matters for E- hearing	DR(J)			
1610/ 2022	13/05 /2022	F.NO.II(20) RC/WITHDRAWAL REPORT/CESTAT/14/20 16/395 DATED 10/5/2022	PRANESH GUPTA, JOINT COMMISSI ONER CGST & CENTRAL EXCISE, HQ,BHOPA L(M.P)	Misc Application of withdrawal of Appeal under Rule 28(C) of CESTAT procedure Rules, 1982	DR(J)			
1611/ 2022	13/05 /2022	NIL	NITESH GUPTA	Paper Book of Appeal No.20(SM)/ST/ JPR/2022 dated 8/2/2022	DR(J)			
1612/ 2022	13/05 /2022	F.NO.CESTAT/AHD/OR DER SECTION/16/2022/172 DATED 6/5/2022	SANTOSH KUMAR TIWARI, AR	Appeal No. C/13513/2014	PA to Registr ar			
1613/ 2022	17/05 /2022	NIL DTD 13/05/2022	SUNDEEP, UDC, CESTAT	Permission to visit outstation- reg		AR(A dmn)		

1614/ 2022	17/05 /2022	NIL DTD 17/05/2022	DIKSHA SINGH, STENO-I	Earned leave		AR(A dmn)		
1615/ 2022	17/05 /2022	NIL DTD 13/05/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 17,170/-		AR(A dmn)		
1616/ 2022	17/05 /2022	NIL DTD 13/05/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 7822/-		AR(A dmn)		
1617/ 2022	17/05 /2022	NIL DTD 13/05/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 5,354/-		AR(A dmn)		
1618/ 2022	17/05 /2022	NIL DATED 13/5/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 6513/-		AR(A dmn)		
1619/ 2022	17/05 /2022	NIL DATED 13/5/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs.1441/- for Ashok Kumar, LDC		AR(A dmn)		
1620/ 2022	17/05 /2022	NIL DATED 13/5/2022	MANAS KUMAR SINHA, AR, ALLAHAB AD	weekly report of e hearing - reg	DR(J)			
1621/ 2022	18/05 /2022	F.NO. 01/CESTAT/HYD/ESTT/ 17-II DTD 17/05/2022	DR, CESYAT, HYDERAB AD	Renewal of Lease agreement for CESTAT, Hyderabad		AR(A dmn)		
1622/ 2022	18/05 /2022	F.NO. CESTAT/MUM/ADMN/2 020 DTD 13/05/2022	DR, CESTAT, MUMBAI	Hiring of 03 nos of staff under housekeeping for sanitation on contractual basis regd.		AR(A dmn)		
1623/ 2022	18/05 /2022	F.NO.A-24(1)/LEAVE FILE/MS-DR/CHE/2021 DTD 17/05/2022	BALASUBR AMANI S, AR	Forwarding of leave app of Sh. Mohinder Singh, DR		AR(A dmn)		
1624/ 2022	18/05 /2022	NIL DTD 09/05/2022	ANKUR DAHIYA,	Permission to attend		AR(A dmn)		

			COURT MASTER	document verification, NOC-regarding.				
1625/2022	18/05/2022	F.NO.01/CESTAT/HYD/E STT/17-II DTD 17/05/2022	DR, CESYAT, HYDERABAD	Renewal of Lease agreement for CESTAT, Hyderabad		AR(A dmn)		
1626/2022	18/05/2022	NIL DTD 17/05/2022	BHAWNA SINGH, UDC	Intimation for exam-reg		AR(A dmn)		
1627/2022	18/05/2022	F.NO.CESTAT/MUM/AD MN/2020 DTD 13/05/2022	DR, CESTAT, MUMBAI	Replacement of old computer alongwith printer (10 nos) regd.		AR(c omp)		
1628/2022	18/05/2022	NIL DTD 17/05/2022	P.K.CHOUDHARY, MEMBER(J)	Permission for re-listening	PA to Registrar			
1629/2022	18/05/2022	NIL DTD 18/05/2022	JOHNSON CHACKO, UDC	Request for medical advance		AR(A dmn)		
1630/2022	18/05/2022	NIL DTD 18/05/2022	BHEEMANNA CHERUKURI	OA No. 2878 of 2021		AR(A dmn)		
1631/2022	19/05/2022	NIL DTD 13/5/2022	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Application for the post of member (J), CAT submitted by Ms. Rachna Gupta, M(J) CESTAT		AR(A dmn)		
1632/2022	19/05/2022	F.NO. Q-20015/2/2022-AAR DTD 17/5/2022	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Information in respect of already implemented/pending court cases on the grounds similar to the W.P. No. 13225/2010 of		AR(A dmn)		

				Shri M. Subramanian-reg				
1633/2022	19/05/2022	NIL DTD 12/5/2022	SULEKHA BEEVI C.S, M(J)	Causal leave - reg.		AR(A dmn)		
1634/2022	19/05/2022	NIL DTD 10/5/2022	P.ANJANI KUMAR, M(T)	Final intimation about purchasing of House		AR(A dmn)		
1635/2022	19/05/2022	CESTAT/AHD/PER/65/2018/180 DTD 6/5/2022	RAMESH NAIR, M(J)	For prior permission for leaving station for going abroad to UAE for the period from 25.5.2022 to 30.5.2022		AR(A dmn)		
1636/2022	19/05/2022	F.NO. A-20(1)PERS FILES/SDD-STENO. GR. I/CESTAT/CHE/2018 DTD 12.5.2022	MOHINDER SINGH,DR	Forwarding of transfer request of Shri Saikat Das. Steno Gr. I - reg		AR(A dmn)		
1637/2022	19/05/2022	NIL DTD 12/5/2022	DR, CESTAT, KOLKATA	Re-constitution of purchase committee at CESTAT, Kolkata		AR(A dmn)		
1638/2022	19/05/2022	F.NO. CESTAT/MUM/ADMN/AKY DTD 11/5/2022	DR, CESTAT, MUMBAI	Forwarding of application for the post of Court officer in National Company Law Appellate tribunal on deputation basis		AR(A dmn)		
1639/2022	19/05/2022	NIL DTD 11/5/2022	KUMUD BHATNAGAR	Removal of defects-in the appeal filed in the case of Shri Govind Singh	DR(J)			

				Bhukar				
1640/ 2022	19/05 /2022	NIL DTD 18/5/2022	SUNDEEP, UDC, CESTAT	Reimbursement of conveyance charges and update regarding the non-acceptance of application at NCLT submitted by hand-reg.	Account Section			
1641/ 2022	19/05 /2022	NIL DTD 18/5/2022	SEEMA SADANA, SPS	Purchase a ladies purse	CT Section			
1642/ 2022	19/05 /2022	NIL DTD 18/5/2022	KANHAIYA LAL, SPS	Permission for deletion modification of uploaded order	PA to Registrar			
1643/ 2022	19/05 /2022	NIL DTD 18/5/2022	BHANU MEHTA, STENO GRADE-I	Correction in the uploaded Appeal	PA to Registrar			
1644/ 2022	19/05 /2022	NIL DTD 19/5/2022	P.V.SUBBA RAO, MEMBER(T )	Request to include additional qualification in my service book-reg		AR(A dmn)		
1645/ 2022	20/05 /2022	NIL DTD 20/5/2022	HARSHITA PANDEY, AR	Half day leave on 20/5/2022		AR(A dmn)		
1646/ 2022	20/05 /2022	NIL DTD 19/5/2022	J.K. GOLAY, SPS	Joining Report		AR(A dmn)		
1647/ 2022	20/05 /2022	NIL DTD 19/5/2022	V.P.PANDE Y, DR, CESTAT, BANGALO RE	Joining Report		AR(A dmn)		
1648/ 2022	20/05 /2022	NIL DTD 19/5/2022	JOHNSON CHACKO, UDC	Medical Reimbursement claim		AR(A dmn)		
1649/ 2022	20/05 /2022	NIL DTD 18/5/2022	DEVENDER	Leave		AR(A dmn)		

2022	/2022			application		dmn)		
1650/2022	20/05/2022	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017-PART-III DTD 18/5/2022	CESTAT, ALLAHABAD	Sanction of Rs. 1063/-		AR(A dmn)		
1651/2022	20/05/2022	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017-PART-III DTD 18/5/2022	CESTAT, ALLAHABAD	Sanction of Rs. 2512/-		AR(A dmn)		
1652/2022	20/05/2022	F.NO. CESTAT/MUM/ADMN/2020 DTD 13/5/2022	DR, CESTAT, MUMBAI	Hiring of 03 nos of staff under Housekeeping for sanitation on contractual basis regd.		AR(A dmn)		
1653/2022	20/05/2022	F.NO. CESTAT/MUM/ADMN/2020 DTD 13/5/2022	DR, CESTAT, MUMBAI	Replacement of old computer alongwith printer (10 nos) regd.		AR(c omp)		
1654/2022	20/05/2022	NIL	REGISTRAR (JUDICIAL) RAJASTHAN HIGH COURT, JODHPUR	D.B. Central Excise Appeal No. 30/11	DR(J)			
1655/2022	20/05/2022	NIL DTD 13/5/2022	REGISTRAR (JUDICIAL) RAJASTHAN HIGH COURT, JODHPUR	D.B. Central Excise Appeal No. 34/11	DR(J)			
1656/2022	20/05/2022	NIL DTD 13/05/2022	DR, CESTAT, MUMBAI	ST/ROM/85482/2022 M/s Flamingo Travel Retail Ltd.	PA to Registrar			
1657/2022	20/05/2022	NIL DTD 18/5/2022	ANIL CHOUDHARY MEMBER (J)	Permission for re-listening	PA to Registrar			

1658/ 2022	20/05 /2022	NIL DTD 18/5/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for Pronouncement	PA to Registr ar			
1659/ 2022	20/05 /2022	NIL DTD 18/05/2022	PARMOD KUMAR, STENO. GR. I	Permission for deletion modification of uploaded order	PA to Registr ar			
1660/ 2022	20/05 /2022	NIL DTD 19/5/2022	P.V.SUBBA RAO, MEMBER(T )	Leave application		AR(A dmn)		
1661/ 2022	20/05 /2022	NIL DTD 19/5/2022	RAMESH NAIR, M(J)	Leave application		AR(A dmn)		
1662/ 2022	20/05 /2022	F.NO 01/CESTAT/BANG/RCS DATED 19/5/2022	DR, CESTAT, BANGALO RE	Home Town LTC-reg.		AR(A dmin)		
1663/ 2022	20/05 /2022	F.NO.01/CESTAT/BANG /ADMN. DATED 19/5/2022	DR, CESTAT, BANGALO RE	sanction of Rs. 6000/-		AR(A dmin)		
1664/ 2022	20/05 /2022	F.NO.01/CESTAT/BANG /MISC. DATED 19/5/2022	DR, CESTAT, BANGALO RE	sanction of rs. 11,981/-		AR(A dmin)		
1665/ 2022	23/05 /2022	NIL DTD 20/5/2022	SSC HQ P&P-I	Reporting vacancy for CHSL 2020		AR(A dmn)		
1666/ 2022	23/05 /2022	F.NO.A-24(1)/LEAVE FILE/MS-DR/CHE/2021 DTD 17.05.2022	BALASUBR AMANI S, AR	Forwarding of leave app of Sh. Mohinder Singh, DR		AR(A dmn)		
1667/ 2022	23/05 /2022	NIL DTD 2/5/2022	EBY. P.F	Application for final withdrawal of GPF on retirement		AR(A dmn)		
1668/ 2022	23/05 /2022	NIL DTD 19/5/2022	P.ANJANI KUMAR, M(T)	Station leave permission		AR(A dmn)		

1669/ 2022	23/05 /2022	NIL DTD 19/5/2022	SANJIV SRIVASTA VA, MEMBER(T )	Permission to leave the headquarters		AR(A dmn)		
1670/ 2022	23/05 /2022	NIL DTD 19/5/2022	CHANDER KANTA, SPS	Joining Report		AR(A dmn)		
1671/ 2022	23/05 /2022	NIL DTD 19/5/2022	P.K.CHOUD HARY, MEMBER(J)	Earned leave with station leaving permission		AR(A dmn)		
1672/ 2022	23/05 /2022	F.NO. 300012/1/2022- HINDI-4-DORO DTD 12/5/2022	PRITI SELARE	Report regarding use of official lang. hindi		AR(A dmn)		
1673/ 2022	23/05 /2022	F.NO.6/17/WEEKLY- STATEMENT/CESTAT/ CHD-2020-II DTD 20/5/2022	DR, CESTAT, CHANDIGA RH	Weekly statement of the matters for E- hearing	DR(J)			
1674/ 2022	23/05 /2022	NIL	DY/ASST. REGISTRA R (CENTRAL REGISTRY)	Central registry cause list for Physical Hearing of defect cases	PA			
1675/ 2022	23/05 /2022	NIL DTD 19/5/2022	BHEEMAN NA CHERUKU RI	OA No. 2878 of 2021	PA			
1676/ 2022	23/05 /2022	NIL	MANAS KUMAR SINHA, AR	E-hearing Cause List	PA			
1677/ 2022	23/05 /2022	NIL	J.K. GOLAY, SPS	Anti Dumping Appeal bearing No. AD/51490/202 1	PA			
1678/ 2022	23/05 /2022	NIL DATED 23/5/2022	S BHOWMIC K, UNDER SECRETAR Y TO GOI	Reinstatement of Ms. Suja Pillai		AR(A dmn)		
1679/ 2022	23/05 /2022	F.NO.01/CESTAT/HYD/E	DR,	Renewal of		AR(A		

2022	/2022	STT/17-II DTD 17/5/2022	CESYAT, HYDERAB AD	Lease agreement for CESTAT, Hyderabad		dmn)		
1680/ 2022	23/05 /2022	NIL DTD 23/5/2022	CHANDER KANTA, SPS	Medical Reimbursement claim		AR(A dmn)		
1681/ 2022	23/05 /2022	NIL DTD 23/5/2022	SWAPNIL TIWARI, AR	Joining Report		AR(A dmn)		
1682/ 2022	23/05 /2022	NIL DTD 23/05/2022	RANJU MADHRA, SPS	Leave application		AR(A dmn)		
1683/ 2022	23/05 /2022	F.NO. CESTAT/MUM/ADMN/A KY DTD 19/5/2022	DR, CESTAT, MUMBAI	Forwarding of application for the post of preventive officer on deputation basis		AR(A dmn)		
1684/ 2022	23/05 /2022	NIL DTD 20/5/2022	SEEMA SADANA, SPS	Leave application		AR(A dmn)		
1685/ 2022	23/05 /2022	NIL DTD 17/05/2022	MANAS KUMAR SINHA, AR	Forwarding of application for deputation		AR(A dmn)		
1686/ 2022	23/05 /2022	NIL DTD 19/5/2022	MUKESH GUPTA, DR	Circular		AR(A dmn)		
1687/ 2022	23/05 /2022	NIL DTD 19/5/2022	MUKESH GUPTA, DR	Circular		AR(A dmn)		
1688/ 2022	23/05 /2022	NIL DTD 20/5/2022	SEEMA SADANA, SPS	Medical Reimbursement claim		AR(A dmn)		
1689/ 2022	23/05 /2022	NIL DTD 23/5/2022	ARUN GOYAL	Request for adjournment in the matter-Item No. 3-Court No IV date 23.05.2022	DR(J)			
1690/ 2022	23/05 /2022	NIL DTD 20/5/2022	MANAS KUMAR SINHA, AR	Weekly Report of E-hearing	DR(J)			

1691/2022	23/05/2022	F.NO. CESTAT-KI/APPEAL/MUM-DEL/22 DTD 17/5/2022	VIJAY KUMAR KALRA	Request for transfer of appeal case	DR(J)			
1692/2022	23/05/2022	NIL DTD 5/5/2022	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 1439 of 2020	DR(J)			
1693/2022	23/05/2022	C.NO. IV(16) REVIEW/GST/DELHI-SOUTH/CESTATCR DUA/120/2022-23	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy of CESTAT final order no. 52114/2021 Dated 31.12.2021	DR(J)			
1694/2022	23/05/2022	C.NO. IV(16) REVIEW/GST/DELHI-SOUTH/CESTAT/NILE & BHARTI/119/2022-23	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy of CESTAT Final Order No. 50400-50401/2022 dated 09/05/2022	DR(J)			
1695/2022	23/05/2022	C.NO. IV(16) REVIEW/GST/DELHI-SOUTH/CESTAT/PEC/121/2022-23	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy of CESTAT Final Order No. 50073/2022 dated 21.01.2022	DR(J)			
1696/2022	23/05/2022	D.NO. 45040/2018/SEC-XVII-A DTD 5/5/2022	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 1326 of 2020	DR(J)			
1697/2022	24/05/2022	F.NO.01/CESTAT/BANG /VS DTD 19/5/2022	CESTAT, BANGALORE	Sanction of Rs. 47,419/-		AR(A dmn)		
1698/2022	24/05/2022	NIL DTD 19/5/2022	P.K.CHOUDHARY, MEMBER(J)	Earned leave with station leaving permission		AR(A dmn)		

1699/ 2022	24/05 /2022	NIL DTD 19/5/2022	P.ANJANI KUMAR, M(T)	Station leave permission		AR(A dmn)		
1700/ 2022	24/05 /2022	NIL DTD 20/5/2022	S.R. MOKAL, SPS	Forwarding APAR of Shri Ashutosh Kant Yadav,		AR(A dmn)		
1701/ 2022	24/05 /2022	F.NO.01/CESTAT/BANG /PKK DTD 19/5/2022	DR/HOO, CESTAT/BA NGALORE	Forwarding of application addressed to the Registrar for grant relaxation for Air Ticket purchased		AR(A dmn)		
1702/ 2022	24/05 /2022	F.NO. CESTAT/MUM/ADMN/A KY DTD 19/5/2022	DR, CESTAT, MUMBAI	Forwarding of application for the post of Preventive officer on the deputation basis		AR(A dmn)		
1703/ 2022	24/05 /2022	F.NO. CESTAT/AHD/PER/65/20 18 DATED 24/5/2022	RAMESH NAIR, M(J)	Cancellation of three days earned leave application		AR(A dmn)		
1704/ 2022	24/05 /2022	F.NO. 30012/1/2022- HINDI-4-DOR DTD 12/5/2022	PRITI SELARE	related to Rajbhasha hindi annual report		AR(A dmn)		
1705/ 2022	24/05 /2022	F.NO.A.50050/77/2016- AD.1C (CESTAT) DTD 23/5/2022	S. BHOWMIC K, UNDER SECRETAR Y OF THE GOI	Reinstatement of Ms. Suja Pillai to the post of Assistant registrar		AR(A dmn)		
1706/ 2022	24/05 /2022	D.NO. 33482/2018/SEC- XVII-A	ASSISTANT REGISTRA R, SUPREME COURT OF INDIA	Civil Appeal Nos 1327-1331 of 2020	DR(J)			
1707/ 2022	24/05 /2022	NIL DTD 23/5/2022	SARUL	Application for	DR(J)			

2022	/2022		JAIN, ADVOCAT E	adjournment				
1708/ 2022	24/05 /2022	F.NO. GEXCOM/REV/ST/25/20 20/955 DTD 18/5/2022	PARTHA ROYCHOW DHURY, PRINCIPAL COMMISSI ONER	Application for early hearing in respect of Appeal No. ST/50145/2019 -CU(DB)	DR(J)			
1709/ 2022	24/05 /2022	NIL DTD 04/04/2022	CESTAT, BANGALO RE	Children reimbursement allowance	Accoun t Section			
1710/ 2022	24/05 /2022	NIL DTD 23/5/2022	ANIL CHOUDHA RY MEMBER (J)	Permission for Pronouncement	PA to Registr ar			
1711/ 2022	24/05 /2022	NIL DTD 13/5/2022	T.VISWA PRAKASH, DR, CESTAT, HYDERAB AD	Listed of appeal for early disposal	PA to Registr ar			
1712/ 2022	24/05 /2022	NIL	DY. REGISTRA R (SINGLE MEMBER APPEAL BRANCH)	Physical hearing Cause list	PA			
1713/ 2022	25/05 /2022	F.NO. CESTAT/MUM/J/2008 DTD 20/5/2022	DR, CESTAT, MUMBAI	Forwarding of additional written statement dt. 18.05.2022 regd.		AR(A dmn)		
1714/ 2022	25/05 /2022	NIL DTD 25/05/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 5828/-		AR(A dmn)		
1715/ 2022	25/05 /2022	NIL	DIKSHA SINGH, STENO-I	Joining Report		AR(A dmn)		
1716/ 2022	25/05 /2022	NIL DTD 24/05/2022	REKHA SHEKHAW	Casual leave		AR(A dmn)		

			AT, STENO-I					
1717/2022	25/05/2022	NIL DTD 23/5/2022	P.V.SUBBARAO, MEMBER(T)	Request for sanction of half day casual leave on 24/5/2022 (First half)		AR(A dmn)		
1718/2022	25/05/2022	NIL DTD 24/5/2022	SHENAJ BANO, PA	Permission for deletion modification of uploaded order	PA to Registrar			
1719/2022	25/05/2022	NIL	MTNL	E-Receipt of Telephone Bill	Account Section			
1720/2022	25/05/2022	C.NO. REM/CEST/70/2022-REV/303 DTD 2/5/2022	MEHENDRA PAL, COMMISSIONER	Filing of appeal against Order in Original No. JAI-EXCUS-000-COM-32-38-2021	DR(J)			
1721/2022	25/05/2022	C.NO. REM/CEST/70/2022-REV/303	MEHENDRA PAL, COMMISSIONER	Filing of appeal against order in original No. JAI-EXCUS-000-CUM-32-38-2021-22	DR(J)			
1722/2022	26/05/2022	F.NO.25(15)/E.COORD/2022 DTD 23/5/2022	SUNITA SEXENA, DEPUTY SECRETARY TO THE GOVT. OF INDIA	Information in respect of consultancy hired by Ministries/department of GoI-reg.		AR(A dmn)		
1723/2022	26/05/2022	NIL DTD 26/5/2022	MUKESH GUPTA, DR	Casual leave		AR(A dmn)		
1724/2022	26/05/2022	F.NO.09/CESTAT/BANGALORE/COMP.	CESTAT, BANGALORE	Award of CAMC through Gem for Server/Desktop/Printer & Scanners of		AR(A dmn)		

				CESTAT, Bang.				
1725/ 2022	26/05 /2022	NIL DTD 25.05.2022	KANHAIYA LAL, SPS	Permission for deletion modification of uploaded order	PA to Registr ar			
1726/ 2022	27/05 /2022	F.NO.01/CESTAT/HYD/E STT/17-II DTD 26/05/2022	DR, CESYAT, HYDERAB AD	Renewal of Lease agreement for CESTAT, Hyderabad		AR(A dmn)		
1727/ 2022	27/05 /2022	NIL	BIJENDER KUMAR, LDC, CESTAT HYDERAB AD	Request to reconsidering of transfer to Delhi instead of Ahmedabad		AR(A dmn)		
1728/ 2022	27/05 /2022	NIL DTD 27/05/2022	HARSHITA PANDEY, AR	Joining Report		AR(A dmn)		
1729/ 2022	27/05 /2022	NIL DTD 27/5/2022	SANGEETA MALHOTR A, COURT MASTER	Complete law degree		AR(A dmn)		
1730/ 2022	27/05 /2022	CESTAT/AHD/7CPC/11/ 16/196 DTD 23/5/2022	SANTOSH KUMAR TIWARI, AR	Implementation of MACP scheme in CESTAT-reg		AR(A dmn)		
1731/ 2022	27/05 /2022	NIL DTD 18/4/2022	PRAVEEN AGARWAL ADVOCAT E	Appeal No. E/50589/2017- EX-DB	DR(J)			
1732/ 2022	27/05 /2022	NIL DTD 19/04/2022	PRAVEEN AGARWAL ADVOCAT E	Appeal No. E/51602/2017- EX-DB	DR(J)			
1733/ 2022	27/05 /2022	F.NO.6/17/WEEKLY- STATEMENT/CESTAT/ CHD-2020-II DTD 27/5/2022	DR, CESTAT, CHANDIGA RH	Weekly statement of the matters for E- hearing	DR(J)			
1734/ 2022	27/05 /2022	F.NO.01/CESTAT/BANG /AN	CESTAT, BANGALO RE	Sanction of Rs.1,24,761	Accoun t Section			

1735/ 2022	27/05 /2022	NIL	DY. REGISTRA R (SINGLE MEMBER APPEAL BRANCH)	Physical hearing Cause list	PA			
1736/ 2022	30/05 /2022	F.NO.:PF/PAK/CESTAT/ ADMN/MUM/2018/370 DTD 20.005.2022	DR, CESTAT, MUMBAI	Final intimation about purchasing of House		AR(A dmn)		
1737/ 2022	30/05 /2022	NIL DTD 26/5/2022	RACHNA GUPTA, M(J)	Leave application		AR(A dmn)		
1738/ 2022	30/05 /2022	F.NO.01/CESTAT/BANG /OE	CESTAT, BANGALO RE	Sanction of Rs. 2,00,000/-		AR(A dmn)		
1739/ 2022	30/05 /2022	F.NO.01/CESTAT/BANG /OE	CESTAT, BANGALO RE	Sanction of Rs. 2,00,000/-		AR(A dmn)		
1740/ 2022	30/05 /2022	NIL DTD 27/5/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 18,472/-		AR(A dmn)		
1741/ 2022	30/05 /2022	NIL DTD 27/5/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 6610/-		AR(A dmn)		
1742/ 2022	30/05 /2022	NIL DTD 27/5/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 8595/-		AR(A dmn)		
1743/ 2022	30/05 /2022	F.NO.17(1)/MS/CESTAT/ ALD/2018-19 DTD 01/05/2022	MANAS KUMAR SINHA, AR	Pendency of Single Member Bench cases	DR(J)			
1744/ 2022	30/05 /2022	F.NO.67/PERSN./CESTA T/KOL/2019/59	T.K.SARKA R, DR	Advance intimation regarding applications applied for various post		AR(A dmn)		
1745/ 2022	30/05 /2022	NIL DTD 24/5/2022	INDORE TREASURE MARKET PVT. LTD	M/s Indore Treasure Market City Pvt. Ltd Vs. Commissioner	DR(J)			

				CGST & Central Excise, Indore				
1746/2022	30/05/2022	NIL DTD 26/5/2022	ASSISTANT REGISTRAR (CENTRAL REGISTRY)	Central registry cause list for Physical Hearing of defect cases	PA			
1747/2022	30/05/2022	NIL DTD 20/5/2022	SULEKHA BEEVI C.S, M(J)	Casual leave		AR(A dmn)		
1748/2022	30/05/2022	NIL DTD 19/5/2022	SANJIV SRIVASTAVA, MEMBER(T)	Permission to leave the headquarters		AR(A dmn)		
1749/2022	30/05/2022	CESTAT/AHD/PER/65/2018/194 DTD 19/5/2022	RAMESH NAIR, M(J)	Earned leave		AR(A dmn)		
1750/2022	30/05/2022	NIL DTD 20/5/2022	SULEKHA BEEVI C.S, M(J)	Earned leave		AR(A dmn)		
1751/2022	30/05/2022	NIL DTD 30/5/2022	SEEMA SADANA, SPS	Joining Report		AR(A dmn)		
1752/2022	30/05/2022	NIL DTD 25/5/2022	RAVI PRAKASH, CGSC	W.P.(C) 8252/2022		AR(A dmn)		
1753/2022	30/05/2022	F.NO.A-19(1)/PERS.FILE/BS-AR/CHE/2021 DTD 27/5/2022	MOHINDER SINGH,DR	Submission of Certificate		AR(A dmn)		
1754/2022	30/05/2022	NIL	UMA SHANKAR VERMA, DR	Certificate of assumption of charge		AR(A dmn)		
1755/2022	30/05/2022	NIL DTD 24/5/2022	EBY. P.F	request for payment of CGEGIS on retirement		AR(A dmn)		
1756/2022	30/05/2022	NIL DTD 24/5/2022	SURESH KUMAR, COURT	Request to issue NOC applying for		AR(A dmn)		

			MASTER	Indian Passport to Regional Passport Office.				
1757/2022	30/05/2022	NIL DTD 24/5/2022	RACHNA GUPTA, M(J)	Casual leave		AR(A dmn)		
1758/2022	30/05/2022	NIL DTD 30/5/2022	CESTAT, CHANDIGARH	Outsourcing of 2 MTS post expiring	PA			
1759/2022	30/05/2022	F.NO.GEXCOM/REV/ST/26/2020/997 DTD 20/5/2022	ASHOK KUMAR PANDEY	final Order No. ST/A/50329-50333/2022	DR(J)			
1760/2022	30/05/2022	F.NO.07/STAT/CESTAT/KOL/09 DTD 10/5/2022	DR, CESTAT, KOLKATA	Report for Physical hearing Appeal April 2022	DR(J)			
1761/2022	30/05/2022	NIL DTD 27/5/2022	ANKIT TOTUKA,	Appeal No. E/50908-50909/2019-EX(DB)	DR(J)			
1762/2022	30/05/2022	F.NO. 07/STAT/CESTAT/KOL/09 DTD 2/5/2022	DR, CESTAT, KOLKATA	Report for E-hearing application April 2022	DR(J)			
1763/2022	30/05/2022	C.NO. IV(16)30/R/ALW/1234/2019/1884	JAI PRAKASH SINGH	E/Misc/50244/2022	DR(J)			
1764/2022	30/05/2022	F.NO.CESTAT/MUMBAI/TA(TOUR)/376 DTD 24/5/2022	DR, CESTAT, MUMBAI	Tour Claim in respect of Shri Ajay Sharma, M(J)	Account Section			
1765/2022	30/05/2022	F.NO.CESTAT/MUMBAI/TA(TOUR)/377 DTD 24/5/2022	DR, CESTAT, MUMBAI	Tour Claim in respect of S.K. Mohanty, M(J)	Account Section			
1766/2022	30/05/2022	F.NO.11/01/2022-IFU-III DTD 27/5/2022	P.K. JHA, UNDER SECRETARY	Vetting of head appropriation accounts stage-II-Grant No.33-department of Revenue for the year 2021-22-reg	Account Section			

1767/ 2022	30/05 /2022	F.NO.132/2/DR/2014/578 DTD 27/5/2022	SANJAY LAWANIA, ADDITION AL COMMISSI ONER, AR	Vacation of four Rooms in Wing No. 6- reg.	PA			
1768/ 2022	30/05 /2022	F.NO.CESTAT/WZB/PA K/2021 DTD 30.05.2022	P.ANJANI KUMAR, M(T)	Permission for re-listening	PA to Registr ar			
1769/ 2022	31/05 /2022	NIL DTD 30/5/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 24550/-		AR(A dmn)		
1770/ 2022	31/05 /2022	NIL DTD 30/5/2022	CESTAT, CHANDIGA RH	Sanction of Rs. 6610/-		AR(A dmn)		
1771/ 2022	31/05 /2022	LR.NO. HMWSSB/CGM(E)/REV. CIRCLE/2022-23/338 DTD 30/5/2022	SRI M. PRABHU, M.TECH, F.I.E, CHIEF GENERAL MANAGER (E)	Renewal of Lease agreement		AR(A dmn)		
1772/ 2022	31/05 /2022	NIL DTD 30/5/2022	DIKSHA SINGH, STENO GR.I	Half day CL		AR(A dmn)		
1773/ 2022	31/05 /2022	NIL DTD 31/5/2022	RANJU MADHRA, SPS	Earned leave		AR(A dmn)		
1774/ 2022	31/05 /2022	NIL	UMA SHANKAR VERMA, DR	Certificate of assumption of charge		AR(A dmn)		
1775/ 2022	31/05 /2022	NIL DTD 26/5/2022	RACHNA GUPTA, M(J)	Leave application		AR(A dmn)		
1776/ 2022	31/05 /2022	NIL DTD 27/5/2022	RACHNA GUPTA, M(J)	Request for Permission to Visit Some Parts of Europe		AR(A dmn)		
1777/ 2022	31/05 /2022	NIL DTD 26/5/2022	RACHNA GUPTA, M(J)	Leave application		AR(A dmn)		

1778/ 2022	31/05 /2022	NIL DTD 31/5/2022	V.P.PANDE Y, DR, CESTAT, BANGALO RE	Joining Report		AR(A dmn)		
1779/ 2022	31/05 /2022	NIL DTD 30/5/2022	REENA KHAIR, ADVOCAT E	Request for hearing of cross Appeals No. ST/50331/2016 -DB and ST/249/2016	DR(J)			
1780/ 2022	31/05 /2022	F.NO.132/2/DR/2014 DTD 30/5/2022	O.P. BISHT	Vacation of four Rooms in Wing No. 6- reg.	PA			
1781/ 2022	31/05 /2022	NIL DTD 31/5/2022	SHENAJ BANO, STENO GR- II	Permission for deletion modification of uploaded order	PA to Registr ar			